

ITEM NO.11

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2037/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

HOSHIYAR SINGH & ORS.

Respondent(s)

Date : 14-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR
Ms. Mani Munjal, Adv.
Ms. Marbiang Khongwir, Adv.
Mr. Parth Yadav, Adv.

For Respondent(s)

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP stands abated with regard to respondent No.1 vide
Hon'ble Court's order dated 02.02.2024.

Respondent Nos.2 to 5 have already filed counter
affidavit.

Original records have not been received despite
reminder being issued to the High Court. D.O letter be
issued.

List again on 20.1.2025.

SUJATA SINGH
Registrar

rd